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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.417/2003 in
OA No.2866/2002

New Delhi this the 11th day of February, 2004.

HON'BLE MR. V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE MR. SHANKER RAJU, MEMBER (JUDICIAL)

1. Shri Sahdev Prasad,
S/o Shri Bulagi,
R/o D-370, Ganesh Nagar,
Delhi-92.
2. Shri Vinod Kumar Sharma,
S/o Late Shri Krishan Kumar,
R/o 1853, Kucha Khilai Rao,
Imli Bazar, Sitaram, Delhi-6.
3. Shri Mohinder Singh,
S/o Shri Kishan Lal,
R/o 371, Lancer Road, Timarpur,
Delhi-7.
4. Shri Bhoj Raj Sharma,
S/o Pandit Net Ram Sharma,
R/o G-154, Srinivaspuri,
New Delhi.
5. Shri Mohinder Pathak,
S/o Late Shri Hardwari Lal Pathak,
R/o G-93, Mohan Garden,
Uttam Nagar, New Delhi.
6. Shri Sardar Singh,
S/o Late Shri Ram Naresh,
R/o 41/183, Janta Flats,
Bhero Road, New Delhi.
7. Shri Ambika Prasad,
S/o Late Shri Shiv Kumar,
R/o 524-E, Gali No.4, Prem Gali,
Babarpur Shahdara, Delhi.
8. Shri Bhagwati Prasad,
S/o Late Shri Bagchi Ram Notiyal,
R/o 158-B, C-1, Mayur Vihar,
Phase-3, Delhi-96.
9. Shri Shuvneshwar,
S/o Late Shri Bhagwan Das,
R/o 108-J, Gali No.2, Laxmi Nagar Ext.,
Delhi-92.
10. Shri Nazir Singh Yadav,
S/o Shri Raj Kumar,
R/o H.No.E-125, Sector-9,
Vijay Nagar, Gaziabad(UP).



11. Shri Jai Shankar Prasad,
S/o Shri Bahadur Ram,
R/o H.No. D-400, Kidwai Nagar,
East New Delhi.

12. Shri Ram Pal Singh,
S/o Shri Dangar Singh,
R/o H.No.42/N, Sewa Nagar,
New Delhi.

13. Shri Kanti Sawaroop Sharma,
S/o Shri Adal Prasad,
R/o Flat No.1166 Pocket C, LIG Flat,
East Loni Road, Shahdara, Delhi.

14. Shri Mohar Chand,
S/o Shri Chet Ram,
R/o Village Silarpur, Noaveda, Post Asharam,
Distt. Gaziabad(UP).

15. Shri Braham Singh,
S/o Shri Darijai Singh,
R/o Village Bastilutti Haripur,
Post Basti, Distt. Bhagpat(UP).
Delhi-92.

-Applicants

(By Advocate -None)

-Versus-

1. Shri Pawan Chopra,
Secretary, Ministry of I&B,
Shastri Bhawan, New Delhi-1.

2. Shri Uday Sahay, DDG(A),
Office of D.G. All India Radio,
Akashwani Bhawan, Parliament Street,
New Delhi.

3. Shri Vigyan Prakash,
Chief Engineer,
Civil Construction Wing,
All India Radio,
Soochna Bhawan,
Lodi Road Complex,
New Delhi.

-Contemnners/Respondents

(By Advocate Ms Chetna Rao, proxy for Sh. M.K. Bhardwaj)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

None was present on behalf of applicants even on the previous date of hearing, i.e. 28.1.2004. Learned proxy counsel for respondents stated that over time

(3)

allowance has been paid to applicants except Shri Sardar Singh, Shri Bhuvenshwar and Shri Brahm Singh who were not eligible for over time allowance as there is no award in their favour. Acknowledgment of amounts and checks have also been filed with the compliance affidavit. Respondents have caused delay in implementing orders of this Tribunal for which they have tendered unconditional apology.

2. In our considered view, substantial compliance of directions of this court contained in order dated 19.5.2003 has been made. The contempt proceedings are, thus, dropped. Notices to the respondents are discharged. If any of the applicants still remains aggrieved, he shall have liberty for recourse to appropriate legal proceedings.

S. Raju

(Shanker Raju)
Member (J)

cc.

V.K. Majotra

(V.K. Majotra)
Vice-Chairman (A)

11-2-04